

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/7884/2025 BLAPL/3038/2025	MANTU PATRA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	CHATRAPUR /43 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000096/2025
2	D-BLAPL/8085/2025 BLAPL/3039/2025	DEBASIS PATTNAIK @ DEBASIS PATTANAIAK VS STATE OF ODISHA	SANTOSH KUMAR PATTANAIAK VS	CHATRAPUR /107 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000252/2025
3	D-BLAPL/8098/2025 BLAPL/3040/2025	DHARMINDRA SINGH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MACHHKUND /71 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000084/2024
4	D-BLAPL/8121/2025 BLAPL/3041/2025	BITU @ BHIMSEN KAREI VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS	PADAMPUR /49 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000009/2025
5	D-BLAPL/7978/2025 BLAPL/3042/2025	AJIT KUMAR NAYAK VS STATE OF ODISHA	HARIHAR PANIGRAHI VS	TUMUDIBANDHA /34 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000063/2025
6	D-BLAPL/8332/2025 BLAPL/3043/2025	AJU @ AJAYA MOHANTY @ AJAY MAHANTY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /36 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000091/2025
7	D-BLAPL/7777/2025 BLAPL/3044/2025	JAGAN @ JAGABANDHU SAHU @ JAGABANDHU SAHOO VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /1072 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001746/2024
8	D-BLAPL/7675/2025 BLAPL/3045/2025	DUSMANTA JENA VS STATE OF ODISHA	RAJ KUMAR ROUT VS	JAJPUR SADAR /92 /2023 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000038/2023
9	D-BLAPL/7509/2025 BLAPL/3046/2025	UDHABA BINDHANI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	GOCHHPADA /154 /2024 AD-HOC A.D.J.(FTSC),PHULBANI(Kandhamar) Spl/0000067/2024
10	D-BLAPL/8009/2025 BLAPL/3047/2025	YUNUS ALLI GAZI VS STATE OF ODISHA	ASIT KUMAR DAS VS	G.R.P.S. /9 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000010/2025
11	D-BLAPL/8078/2025 BLAPL/3048/2025	SK. ZAMIR ULLAH VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	SPECIAL CRIME UNIT /10 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000471/2024

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12	D-BLAPL/8092/2025 BLAPL/3049/2025	BABAJI @ AJIT KUMAR BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	BANARAPAL /64 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL GR/0000131/2025
13	D-BLAPL/7547/2025 BLAPL/3050/2025	SUNIL DAS VS STATE OF ODISHA	AMBIKA PRASAD MISHRA VS	BELLAGAON /32 /2025 J.M.F.C.,HINJILI(Ganjam) GR/0000122/2025
14	D-BLAPL/8141/2025 BLAPL/3051/2025	PRAVATI NAYAK @ P. JAMUNA @ JAMUNA BEHERA @ PARVATI NAYAK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BAIDYANATHPUR /69 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000350/2025
15	D-BLAPL/7774/2025 BLAPL/3052/2025	MANAGOBINDA BHOI VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	SALIPUR /454 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0001380/2024
16	D-BLAPL/8131/2025 BLAPL/3053/2025	NARASINGH HANTAL@ MISHRA VS STATE OF ODISHA	M. BALAJI RAO VS	BOIPARIGUDA /2 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko) GR/0000010/2025
17	D-BLAPL/8064/2025 BLAPL/3054/2025	UDIA @ UDAYANATH DAS VS STATE OF ODISHA	ANANTA BALLAV SATAPATHY VS	PATTAMUNDAI /76 /2024 AD-HOC A.D.J. (FTSC),KENDRAPARA(Ko) Spl/0000015/2024
18	D-BLAPL/6271/2025 BLAPL/3055/2025	PRAKASH RANJAN PANDA VS STATE OF ODISHA	SATYABRATA DASH VS	JAGATPUR /28 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000081/2025
19	D-BLAPL/8062/2025 BLAPL/3056/2025	JAGANNATH DHIBAR VS STATE OF ODISHA	SIDDHANT SARANGI VS	KHANDAGIRI P.S. /194 /2023 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR CT/0000013/2024
20	D-BLAPL/7360/2025 BLAPL/3057/2025	SUBRAT NAYAK VS STATE OF ODISHA	OM PRAKASH SARAN VS	ANGUL TOWN /231 /2015 A.D.J.,ANGUL(Anugul) CT/0000063/2017
21	D-BLAPL/7766/2025 BLAPL/3058/2025	ISWAR GOND VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KUNDEI /83 /2021 A.D.J.,UMERKOTE(Nabarangapur) CT/0000012/2022
22	D-BLAPL/8043/2025 BLAPL/3059/2025	RANJIT NAHAK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	INDUASTRIAL,NISA /127 /2022 A.D.J.,ANGUL(Anugul) CT/0000024/2025
23	D-BLAPL/8305/2025	BHARAT NAIK	ANITA SAHOO	KHANDAPARA /153 /2022

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	BLAPL/3060/2025	VS STATE OF ODISHA	VS	A.D.J.,NAYAGARH(Nayagarh) ST/0000276/2022
24	D-BLAPL/8235/2025 BLAPL/3061/2025	SANJAY GURU VS STATE OF ORISSA	SURYAKANTA DASH VS	BANKI /53 /2025 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000064/2025
25	D-BLAPL/8253/2025 BLAPL/3062/2025	INDRA MAJHI VS STATE OF ORISSA	AMITAV TRIPATHY VS	ORKEL /342 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000069/2024
26	D-BLAPL/8093/2025 BLAPL/3063/2025	NISHANT METTAPALLI @ M. NISHANTH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri) SPL. 2(a)C.C./0000008/2025
27	D-BLAPL/8184/2025 BLAPL/3064/2025	JAGAT JENA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	ANANDAPUR /268 /2023 A.D.J.,ANANDAPUR(Kendujhar) ST/0000013/2024
28	D-BLAPL/7769/2025 BLAPL/3065/2025	SANTOSH @ SANTU BEHERA VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	JODA /276 /2022 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000405/2022
29	D-BLAPL/8185/2025 BLAPL/3066/2025	SUSHANTA TAKRI @ SHUSANTA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	TIKIRI /6 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000003/2025
30	D-BLAPL/7765/2025 BLAPL/3067/2025	SANTOSH @ SANTU BEHERA VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	JODA /275 /2022 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000404/2022
31	D-BLAPL/7996/2025 BLAPL/3068/2025	SANTANU KUMAR MISHRA VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /178 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000008/2025
32	D-BLAPL/8165/2025 BLAPL/3069/2025	ARIJIT TAKRI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PAPADAHANDI /21 /2025 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR GR/0000133/2025
33	D-BLAPL/7773/2025 BLAPL/3070/2025	LAXMAN HARIJAN VS STATE OF ODISHA	SARBESWAR SAHOO VS	KOSAGUMUDA /203 /2024 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000003/2025
34	D-BLAPL/8167/2025 BLAPL/3071/2025	JITU NAIK VS	SUBODH KUMAR MOHANTY VS	BHANJANAGAR /93 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR

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35	D-BLAPL/8186/2025 BLAPL/3072/2025	STATE OF ODISHA PRAKASH RANA VS STATE OF ODISHA	NIRANJAN BEHERA VS	GR/0000179/2025 SINDHIKELA PS /142 /2024 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000047/2024
36	D-BLAPL/8172/2025 BLAPL/3073/2025	ABDUL RASHID PIYADA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 A.D.J.,JALESWAR(Baleshwar) Spl/0000005/2025
37	D-BLAPL/8173/2025 BLAPL/3074/2025	BABULU KISAN @ BABLU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KULABIRA /272 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0003182/2024
38	D-BLAPL/8119/2025 BLAPL/3075/2025	SANKAR MUNDA VS STATE OF ODISHA	TRILOCHAN DASH VS	LATHIKATA /25 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000117/2024
39	D-BLAPL/8192/2025 BLAPL/3076/2025	JIBAN GIRI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	CHAMPUA /187 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000040/2024
40	D-BLAPL/8181/2025 BLAPL/3077/2025	SURAJ SINDHRIA @ SURAJ SENDRIA @ BANDHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	HIRAKUD /257 /2021 A.D.J.,SAMBALPUR(Sambalpur) ST/0000033/2022
41	D-BLAPL/8183/2025 BLAPL/3078/2025	SHANKAR ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JAIPATNA /242 /2023 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000090/2023
42	D-BLAPL/8164/2025 BLAPL/3079/2025	SUDAM SWAIN VS STATE OF ODISHA	SANJIT MISHRA VS	BALIKUDA /135 /2021 DISTRICT & SESSIONS JUDGE,JAGATSI CT/0000190/2021
43	D-BLAPL/8213/2025 BLAPL/3080/2025	DIBYAJYOTI ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RANPUR /37 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000048/2025
44	D-BLAPL/8256/2025 BLAPL/3081/2025	KSHYAMANIDHI @ KHIRASAGARA BARIHA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	AGALPUR /75 /2024 J.M.F.C.,LOISINGHA(BOLANGIR)(Balang GR/0000208/2024
45	D-BLAPL/8221/2025 BLAPL/3082/2025	AZMIR SEKH @ NAKBOR VS STATE OF ORISSA	SONALI ROUT VS	SPECIAL CRIME UNIT /10 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000471/2024

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46	D-BLAPL/8082/2025 BLAPL/3083/2025	ISHAK HIAL@ ISAIE HIAL VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT SADAR /35 /2024 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) Spl/0000156/2024
47	D-BLAPL/4786/2025 BLAPL/3084/2025	KENDU KALANGA @ MANGALI KUANR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	LARAMBA /77 /2016 ASST. SESSIONS JUDGE,PATNAGARH(Keonjhar) SC/0000043/2023
48	D-BLAPL/8223/2025 BLAPL/3085/2025	SUNIL NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000008/2025
49	D-BLAPL/5990/2025 BLAPL/3086/2025	SOUBHAGYA SWAIN @ BAPUNI VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	BANTALA /319 /2024 A.D.J.,ANGUL(Anugul) CT/0000027/2025
50	D-BLAPL/8225/2025 BLAPL/3087/2025	MILAN AGARWAL VS UNION OF INDIA	AKASH ACHARYA VS	//0 S.D.J.M.,BHUBANESWAR(Khordha) 2(C)CC/0000011/2025
51	D-BLAPL/8234/2025 BLAPL/3088/2025	SUSANTA BEHERA @ LADU VS STATE OF ORISSA	ARUN KUMAR DASH VS	NUAGAON /17 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Keonjhar) GR/0000063/2025
52	D-CMAPL/9165/2025 CMAPL/92/2025	RAMESH NARAYAN PUHAN VS DURGA PRASAD JENA	PARESH KUMAR SAHOO VS	// () //
53	D-CMAPL/9601/2025 CMAPL/93/2025	SUNIL MANOHAR MAHUNTA VS SNEHANJALI JENA	ADV. VS	// () //
54	D-CMAPL/9754/2025 CMAPL/94/2025	DIPAK KUMAR GHADEI VS SAIBA KADRI	RAMESH CHANDRA SWAIN VS	// () //
55	D-CMP/10919/2025 CMP/406/2025	PRATIMA SAHOO VS HADUBANDHU SAHOO	MIHIR SEKHAR SAHOO VS	// CIVIL JUDGE (JD),BHUBANESWAR(Khordha) CS/0001305/2019
56	D-CMP/10762/2025 CMP/407/2025	BINODINI PADHAN VS PRADEEP KUMAR GURU	TRILOCHAN NANDA VS	// DISTRICT & SESSIONS JUDGE,BOLANGIR Fao/0000003/2024
57	D-CMP/10885/2025	HARIJIT SINGH	TUSAR KUMAR MISHRA	//

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	CMP/408/2025	VS RAJ KAUR	VS	CIVIL JUDGE (SD),ROURKELA(Sundarga CS/0000162/2017
58	D-CMP/10241/2025 CMP/409/2025	CHINTAMANI MOHARANA VS JYOTSNARANI MOHARANA	RAMAKANTA NAYAK VS	// 3RD ADDL. DISTRICT JUDGE,CUTTACK CVREV/0000001/2025
59	D-CMP/10474/2025 CMP/410/2025	MINARVA DAS VS SOURAV DAS	GOPINATH MISHRA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000015/2019
60	D-CONTC/8070/2025 CONTC/1335/2025	BIRENDRA KUMAR SINGH SAMANTA VS MANOJ AHUJA,IAS	ADV. VS	// () //
61	D-CONTC/9288/2025 CONTC/1336/2025	JHUNU NAYAK VS DILIP ROUTRAY, IAS	SIDHARTH PARIDA VS	// () //
62	D-CONTC/10592/2025 CONTC/1337/2025	BICHITRANANDA GOUDA VS DIBYA JYOTI PARIDA,IAS	ADV. VS	// () //
63	D-CONTC/10752/2025 CONTC/1338/2025	PADMANI @ PADIMINI MAJHI VS JAYADEV PRADHANI,ORS	ADV. VS	// () //
64	D-CONTC/8071/2025 CONTC/1339/2025	LALA MADHUKAR SINGH VS USHA PADHI,IAS	ADV. VS	// () //
65	D-CONTC/10800/2025 CONTC/1340/2025	HATIRAM NAYAK VS ANU GARG,IAS	ADV. VS	// () //
66	D-CONTC/10803/2025 CONTC/1341/2025	KESHARI MAJHI VS ANU GARG,IAS	ADV. VS	// () //
67	D-CONTC/10865/2025 CONTC/1342/2025	BASANTA KUMAR NAYAK VS ANU GARG,IAS	ADV. VS	// () //
68	D-CONTC/10867/2025 CONTC/1343/2025	SATYANARAYAN DASH VS	ADV. VS	// ()

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69	D-CONTC/10869/2025 CONTC/1344/2025	ANU GARG,IAS NRUSINGH CHARAN DEHURY VS	ADV. VS	// // ()
70	D-CONTC/10871/2025 CONTC/1345/2025	ANU GARG,IAS MANMOHAN SAHOO VS	ADV. VS	// // ()
71	D-CONTC/10873/2025 CONTC/1346/2025	ANU GARG,IAS ALEKHA PRASAD SATAPATHY VS	ADV. VS	// // ()
72	D-CONTC/8099/2025 CONTC/1347/2025	ANU GARG,IAS SRINIBAS NAYAK VS	ADV. VS	// // ()
73	D-CONTC/10089/2025 CONTC/1348/2025	PURNA CHANDRA BARIHA, D.E.O,RAYAGADA KODANDA DORA VS	ADV. VS	// // ()
74	D-CONTC/10091/2025 CONTC/1349/2025	ANU GARG, I.A.S. DHARMU GOUD VS	ADV. VS	// // ()
75	D-CONTC/10465/2025 CONTC/1350/2025	ANU GARG, I.A.S. BANSINGH PUJHARI VS	ADV. VS	// // ()
76	D-CONTC/10477/2025 CONTC/1351/2025	ANU GARG,IAS JALDHAR NAIK VS	ADV. VS	// // ()
77	D-CONTC/10478/2025 CONTC/1352/2025	ANU GARG,IAS DURJAN GOUD VS	ADV. VS	// // ()
78	D-CONTC/10481/2025 CONTC/1353/2025	ANU GARG,IAS DHANIRAM GOUD VS	ADV. VS	// // ()
79	D-CONTC/10482/2025 CONTC/1354/2025	ANU GARG,IAS ANIRUDHA BHATRA VS ANU GARG,IAS	ADV. VS	// // () //

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80	D-CONTC/10746/2025 CONTC/1355/2025	NIRANJAN BEHERA VS RATINDRA NARAYAN MALLICK, ENGNR. IN CHIEF, P.H ODISHA	ADV. VS	// 0 //
81	D-CONTC/10792/2025 CONTC/1356/2025	PANA MALI VS ANU GARG,IAS	ADV. VS	// 0 //
82	D-CONTC/10796/2025 CONTC/1357/2025	BAIKUNTHA MAJHI VS ANU GARG,IAS	ADV. VS	// 0 //
83	D-CONTC/10806/2025 CONTC/1358/2025	SADAN MEHER VS ANU GARG,IAS	ADV. VS	// 0 //
84	D-CONTC/10850/2025 CONTC/1359/2025	LATA SANDHA VS MANOJ SATYAWAN MAHAJAN,IAS	ADV. VS	// 0 //
85	D-CONTC/10809/2025 CONTC/1360/2025	NATHA GOUD VS ANU GARG,IAS	ADV. VS	// 0 //
86	D-CONTC/10811/2025 CONTC/1361/2025	NARENDRA BHATRA VS ANU GARG,IAS	ADV. VS	// 0 //
87	D-CONTC/6699/2025 CONTC/1362/2025	BINAYA KUMAR PATEL VS ASWATHY S., IAS	KRISHNA CHANDRA SAHU VS	// 0 //
88	D-CONTC/8242/2025 CONTC/1363/2025	SARATHA CHANDRA SINGH VS SATYABRATA SAHU,ADDL.CHIEF SECY.,HOME DEPT,ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
89	D-CONTC/10718/2025 CONTC/1364/2025	PRASANNA KUMAR CHOUDHURY VS RABINDRA KUMAR NAYAK,FOREST RANGE OFFICER,ATHAGARH FOREST RANGE	ADV. VS	// 0 //
90	D-CONTC/10793/2025 CONTC/1365/2025	BIRSING MALI VS ANU GARG,IAS	ADV. VS	// 0 //
91	D-CONTC/10816/2025	BAMDEB BHATRA	ADV.	//

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	CONTC/1366/2025	VS ANU GARG,IAS	VS	() //
92	D-CONTC/10821/2025 CONTC/1367/2025	ROMANCHAL SENAPATI VS ANU GARG,IAS	ADV. VS	// () //
93	D-CONTC/11151/2025 CONTC/1368/2025	MAMATA BHOLA VS MADHUSUDAN PADHI, SECY., STATE ELECTION COMMISSION	ADV VS	// () //
94	D-CONTC/10814/2025 CONTC/1369/2025	LOCHAN HALBA VS ANU GARG,IAS	ADV. VS	// () //
95	D-CRLA/7291/2025 CRLA/354/2025	PADMANAV ROUT VS STATE OF ODISHA(VIG.)	JYOTIRMAYA SAHOO VS	VIGILANCE PS (BERHAMPUR) /62 /2003 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000002/2004
96	D-CRLA/7535/2025 CRLA/355/2025	NIMAI DIP@NIMAE DEEP VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BARPALLI /129 /2019 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000021/2019
97	D-CRLA/8044/2025 CRLA/356/2025	MANOJ BHUE VS STATE OF ODISHA	TRILOCHAN NANDA VS	LOISINGHA(BOLANGIR) /375 /2021 1ST A.D.J.-CUM-PO,CHILDRENS COURT SC/0000002/2022
98	D-CRLA/8175/2025 CRLA/357/2025	SUSHANTA KUMAR SUNASAGAD@SUNASAGADA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY 2 VS	PADMAPUR /144 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000150/2022
99	D-CRLA/8101/2025 CRLA/358/2025	AKSHYA@BHARAT DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHAIRA /226 /2018 AD-HOC A.D.J.(FTSC),BALASORE(Balesh ST/0000044/2019
100	D-CRLMC/7417/2025 CRLMC/1123/2025	ALEKHA KUMAR SAHU@ALEKHA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL TOWN /113 /2006 J.M.F.C.,ANGUL(Anugul) CT/0000726/2006
101	D-CRLMC/7677/2025 CRLMC/1124/2025	SIDHESWAR MALLIK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	SURADA /59 /2025 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar GR/0000106/2025
102	D-CRLMC/7757/2025 CRLMC/1125/2025	PUSPANJALI SWAIN VS	SANTOSH KUMAR NANDA VS	PURI TOWN /381 /2022 S.D.J.M.,PURI(Puri)

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103	D-CRLMC/7893/2025 CRLMC/1126/2025	STATE OF ODISHA MANJULA KUMARI SABAR@MANJULA SABAR VS	RAKESH KUMAR DAS VS	GR/0002520/2022 GUNUPUR /92 /2015 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R
104	D-CRLMC/7908/2025 CRLMC/1127/2025	STATE OF ODISHA MAKADAMI NAIK VS	OM PRAKASH SARAN VS	GR/0000189/2015 MOTANGA /253 /2024 J.M.F.C.,DHENKANAL(Dhenkanal)
105	D-CRLMC/7559/2025 CRLMC/1128/2025	STATE OF ODISHA ARJUN HARIJAN VS	SUJAY SHANKER SINGHDEO VS	GR/0000325/2024 LANJIGARH /26 /2020 J.M.F.C.,LANJIGARH(Kalahandi)
106	D-CRLMC/7933/2025 CRLMC/1129/2025	STATE OF ODISHA BIJAYA KUMAR JAMES VS	ASHUTOSH MOHANTA VS	CT/0000556/2020 CHANDAKA P.S. /121 /2023 J.M.F.C.,BHUBANESWAR(Khordha)
107	D-CRLMC/8001/2025 CRLMC/1130/2025	STATE OF ODISHA RAMESH MELEKA VS	JAJATI KESHARI KHUNTIA VS	GR/0000605/2023 DASMANTAPUR /50 /2020 ASST. SESSION JUDGE,KORAPUT(Korap
108	D-CRLMC/7661/2025 CRLMC/1131/2025	STATE OF ODISHA GURU BEHERA VS	MANOJ KUMAR MOHANTY VS	CT/0000004/2021 BALUGAON P.S. /124 /2010 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K
109	D-CRLMC/8006/2025 CRLMC/1132/2025	STATE OF ODISHA MADAN MOHAN BHOI VS	SIDDHARTH GOUTAM DAS VS	ST/0000167/2017 KHARIAR /51 /2021 A.D.J.,NAWAPARA(Nuapada)
110	D-CRLMC/8022/2025 CRLMC/1133/2025	STATE OF ODISHA A.KALI@AULA KALI VS	SARADA PRASAD DASH VS	ST/0000039/2021 RAGHUNATHPUR /72 /2016 J.M.F.C. CUM G.N.,RAGHUNATHPUR(Ja
111	D-CRLMC/8079/2025 CRLMC/1134/2025	STATE OF ODISHA RAGHUNATH SAHOO VS	SUSMITA PATTNAIK VS	GR/0000878/2016 PIPLI /170 /2016 J.M.F.C.,PIPLI(Puri)
112	D-CRLMC/7998/2025 CRLMC/1135/2025	STATE OF ODISHA TAPAS RANJANA MAHARANA VS	GOURI MOHAN RATH VS	GR/0000248/2016 ROURKELA CYBER P.S. /2 /2025 S.D.J.M.,PANPOSH(Sundargarh)
113	D-CRLMC/8025/2025 CRLMC/1136/2025	STATE OF ODISHA TEKELAL GAHIR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	GR/0000401/2025 SINAPALI /406 /2024 SPECIAL JUDGE (POCSO), NUAPADA(N

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114	D-CRLMC/8036/2025 CRLMC/1137/2025	SAPHALYA KUMAR SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// J.M.F.C.,ANGUL(Anugul) ICC/0000069/2020
115	D-CRLMC/8174/2025 CRLMC/1138/2025	BIBHU PRASAD KAR VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KHURDA MODEL /377 /2023 S.D.J.M.,KHURDA(Khordha) GR/0000558/2023
116	D-CRLMC/8199/2025 CRLMC/1139/2025	L.AJIT KUMAR DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	CYBER CRIME AND ECO. OFFENCE, CU A.D.J.,BERHAMPUR(Ganjam) CRREV/0000020/2024
117	D-CRLMC/7871/2025 CRLMC/1140/2025	SURESH KUMAR ROUL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURIGHAT /269 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000584/2024
118	D-CRLMC/8274/2025 CRLMC/1141/2025	MILU MOHANTY VS STATE OF ODISHA	DEBASIS SARANGI VS	MANCHESWAR P.S. /2 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000006/2025
119	D-CRLMC/5600/2025 CRLMC/1142/2025	HEMANTA NAHAK@HEMANTA NAYAK @ HEMANTA KUMAR NAHAK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	SUNABEDA /148 /2017 NAYADHIKARI GRAMYA NAYALAYA, GR/0000979/2017
120	D-CRLMC/7256/2025 CRLMC/1143/2025	AMIT KUMAR BARIK VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	RAGHUNATHPALI /302 /2022 S.D.J.M.,PANPOSH(Sundargarh) GR/0001926/2022
121	D-CRLMP/7968/2025 CRLMP/364/2025	PRAMILA SETHI VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	// () //
122	D-CRLMP/8188/2025 CRLMP/365/2025	RASHMITA MALIK VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	PATTAMUNDAI /42 /2025 () //
123	D-CRLMP/8148/2025 CRLMP/366/2025	RAGHUNATH DAS VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BADAGODA P.S. /59 /2025 () //
124	D-CRLMP/8168/2025 CRLMP/367/2025	SRIDHAR PRADHAN VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	ERASAMA /25 /2022 () //
125	D-CRLMP/8117/2025	BABAJI SAMANTRAY	NALINI KUMAR JENA	// /0

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	CRLMP/368/2025	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/7883/2025 CRLMP/369/2025	SUJATA MISHRA VS SUPT. OF POLICE,KHORDHA	SARAT CHANDRA MEKAP VS	NIRAKARPUR /100 /2024 () //
127	D-CRLMP/8105/2025 CRLMP/370/2025	TAPASWINI NAYAK VS HOME (STATE)	MANAS KUMAR CHAND VS	CHOUDWAR /410 /2023 () //
128	D-CRLREV/5369/2025 CRLREV/151/2025	DEBASISH MOHANTY VS STATE OF ODISHA(VIG.)	SANDEEP RAJ PANDA VS	BALASORE VIGILANCE /4 /2018 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/000002/2018
129	D-CRLREV/7140/2025 CRLREV/152/2025	BIKASH KUMAR SETHY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 J.M.F.C.,RANPUR(Nayagarh) CRMC/000073/2024
130	D-CRLREV/7647/2025 CRLREV/153/2025	SANTOSH KUMAR PADHI@PADHY VS SUSMITA SAHU	JYOTIRMAYA SAHOO VS	//0 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP CRA/000072/2022
131	D-CRLREV/7694/2025 CRLREV/154/2025	LOLARAKHNATH SHUKLA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	SUNDARGARH TOWN /387 /2024 A.D.J.,SUNDARGARH(Sundargarh) CRMC/000032/2024
132	D-CRLREV/7937/2025 CRLREV/155/2025	SANGRAM DIGGI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 DISTRICT & SESSIONS JUDGE ,PHULBA CRMC/000028/2024
133	D-CRP/11005/2025 CRP/7/2025	SANAT KUMAR BEHERA VS GOURI PRADHAN	UPENDRA KUMAR SAMAL VS	// CIVIL JUDGE (SD),BONAI(Sundargarh) CS/000002/2018
134	D-MACA/7191/2025 MACA/337/2025	D.M., ORIENTAL INSURANCE CO.LTD., BALANGIR VS GEETANJALI SAHU	SOMNATH ROY VS	// A.D.J.,TITILAGARH(Balangir) Mac/000005/2025
135	D-MACA/7192/2025 MACA/338/2025	D.M., ORIENTAL INSURANCE CO. LTD.,BALANGIR VS KUMARI SIPRARANI SAHU	SOMNATH ROY VS	// A.D.J.,TITILAGARH(Balangir) Mac/000002/2016
136	D-MACA/7193/2025 MACA/339/2025	D.M., ORIENTAL INSURANCE CO.LTD., BALANGIR VS	SOMNATH ROY VS	// A.D.J.,TITILAGARH(Balangir)

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137	D-MACA/8180/2025 MACA/340/2025	DURYODHAN NAG ORIENTAL INSURANCE CO. LTD.,BALANGIR VS TAPAN RANA	RIMJHIMBALA PATI VS	Mac/0000009/2016 // 2ND A.D.J., BALANGIR(Balangir) Mac/0000005/2024
138	D-MACA/9997/2025 MACA/341/2025	M/S NEW INDIA ASSURANCE CO.LTD., CUTTACK VS HRUDANANDA MALL	SOMNATH ROY VS	// II MACT,CUTTACK(Cuttack) Mac/0000010/2016
139	D-MATA/11117/2025 MATA/111/2025	PRASANTA KUMAR BHUYAN VS NAMITA PARIDA	ASHOK KUMAR BEHERA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000133/2022
140	D-OTAPL/9097/2025 OTAPL/27/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESWAR VS M/S JINDAL STAINLESS LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
141	D-RSA/10884/2025 RSA/142/2025	SUBASH PRADHAN VS SAURI PRADHAN	TANMAY MISHRA VS	// ADDL. DIST. AND SESSIONS JUDGE, KHURDA RFA/0000051/2019
142	D-RSA/7695/2025 RSA/143/2025	SAUKILAL SAHU VS PREMANANDA DASH	PRABIN DAS VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000002/2017
143	D-RSA/6295/2025 RSA/144/2025	JAGADISH CHHATTAR @ CHHATAR VS NARASINGHA CHARAN DASH	AMITABH PRADHAN VS	// A.D.J.,BARGARH(Bargarh) RFA/0000009/2023
144	D-RSA/9409/2025 RSA/145/2025	ASHOK KUMAR PATEL VS BIDYADHAR MEHER	BYOMOKESH SAHOO VS	// DISTRICT AND SESSIONS JUDGE,JHARSHANA RFA/0000024/2014
145	D-RVWPET/10801/2025 RVWPET/81/2025	D.VENKATA SATYA RAO VS STATE OF ODISHA	ADV. VS	// () //
146	D-WA/10847/2025 WA/605/2025	STATE OF ODISHA VS PREETISMARANIKA KHURA	SASWAT DAS, A.G.A. VS	// () //
147	D-WA/10689/2025 WA/606/2025	ODISHA GRAMYA BANK, KHURDA VS AKSHAYA KUMAR DASH	KAILASH CHANDRA KANUNGO VS	// () //

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148	D-WA/10738/2025 WA/607/2025	STATE OF ODISHA VS SAROJ KUMAR TRIPATHY	JAYANT KUMAR BAL, A.G.A. VS	// 0 //
149	D-WA/10740/2025 WA/608/2025	STATE OF ODISHA VS GOPAL KRUSHNA SAHOO	GAYATRI PATRA, A.S.C. VS	// 0 //
150	D-WA/10893/2025 WA/609/2025	STATE OF ODISHA VS KUNJALATA PANIGRAHI	DEBASHIS TRIPATHY, A.G.A. VS	// 0 //
151	D-WA/10751/2025 WA/610/2025	MADHUSMITA SAMAL VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
152	D-WA/10973/2025 WA/611/2025	SUBHRANSU SEKHAR DEBNATH VS STATE LEVEL SCRUTINY COMMITTEE, RDC, CUTTACK	ABINASH NAYAK VS	// 0 //
153	D-WA/10886/2025 WA/612/2025	SUCHITRA MOHAPATRA VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
154	D-WA/8839/2025 WA/613/2025	ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA VS SAMIR KUMAR PATTANAİK	ADV. VS	// 0 //
155	D-WA/10735/2025 WA/614/2025	AKSHAYA KUMAR DASH VS ODISHA GRAMYA BANK, BBSR	ASHOK KUMAR MOHAPATRA VS	// 0 //
156	D-WP(C)/10961/2025 WP(C)/7966/2025	SASMITA MAHALI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
157	D-WP(C)/10878/2025 WP(C)/7967/2025	UMAKANTA ROUT VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
158	D-WP(C)/10872/2025 WP(C)/7968/2025	MANOJ KUMAR AGARWAL VS THE COLLECTOR-CUM-DISTRICT MAGISTRATE, MAYURBHANJ	RAMDAS ACHARY VS	// 0 //
159	D-WP(C)/8302/2025	KHIROD CHANDRA SAHOO	AMIT KUMAR NATH	//

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	WP(C)/7969/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/8748/2025 WP(C)/7970/2025	MEERA PARIDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// 0 //
161	D-WP(C)/10852/2025 WP(C)/7971/2025	SABITA AGRAWALA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
162	D-WP(C)/10882/2025 WP(C)/7972/2025	SOURAV MEHER VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
163	D-WP(C)/8989/2025 WP(C)/7973/2025	BANITA KADRAKA VS INDIAN RARE EARTHS LTD., MUMBAI	ANUPAM RATH VS	// 0 //
164	D-WP(C)/10846/2025 WP(C)/7974/2025	BIJAYA KUMAR GOUDA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
165	D-WP(C)/10772/2025 WP(C)/7975/2025	MANORAMA MOHAPATRA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
166	D-WP(C)/10903/2025 WP(C)/7976/2025	LAXMIDHAR PANIGRAHI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
167	D-WP(C)/10729/2025 WP(C)/7977/2025	KANAK MANJARI SUNDARAY VS SATYABHAMA SUNDARAY	SHIB SHANKAR MOHANTY VS	// 0 //
168	D-WP(C)/10732/2025 WP(C)/7978/2025	BUBULI @ SNEHAPRABHA JENA @ PATRA @ SNEHAPRAVA JENA VS SANGRAM KESHARI PATRA	SATYAJIT MOHAPATRA (2) VS	// 0 //
169	D-WP(C)/10904/2025 WP(C)/7979/2025	MANJULATA BAGHA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
170	D-WP(C)/10246/2025 WP(C)/7980/2025	HEMA BHAINSA @ HEMABATI BHAINSA VS	DURGA PRASAD JENA VS	// 0

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171	D-WP(C)/9461/2025 WP(C)/7981/2025	CLAIMS COMMISSION, BBSR CHITRASEN BHATRA @ CHITSEN BHATRA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// // ()
172	D-WP(C)/10591/2025 WP(C)/7982/2025	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// () //
173	D-WP(C)/9740/2025 WP(C)/7983/2025	SABITRILATA DAS VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// () //
174	D-WP(C)/10971/2025 WP(C)/7984/2025	JITENDRA KUMAR MAHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// () //
175	D-WP(C)/10437/2025 WP(C)/7985/2025	NARMADA KUMARI PRAHARAJ @ NARMADA PRAHARAJ VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// () //
176	D-WP(C)/10584/2025 WP(C)/7986/2025	BASANTA KUMAR ROUSTRAY VS UNION OF INDIA	ABHAYA KUMAR SHARMA VS	// () //
177	D-WP(C)/9745/2025 WP(C)/7987/2025	DAITARI BEHERA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// () //
178	D-WP(C)/10395/2025 WP(C)/7988/2025	SUFIA SULTANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, RAJASHWA BHAWAN, CUTTACK	BRAJA MOHAN SARANGI VS	// () //
179	D-WP(C)/10703/2025 WP(C)/7989/2025	SANGRAM KESHARI PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
180	D-WP(C)/10066/2025 WP(C)/7990/2025	M/S. TRIBENI ENGINEERS, BARBIL VS ADDL. COMMISSIONER, GST (APPEALS), BBSR	SUBHASIS PANDA VS	// () //
181	D-WP(C)/10490/2025 WP(C)/7991/2025	MAMATA SRICHANDAN VS SUPDT. JATNI CIRCLE, KHURDA	MADHAB LAL AGARWAL VS	// () //

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182	D-WP(C)/10363/2025 WP(C)/7992/2025	KHULANA @ SASMITA BEHERA VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
183	D-WP(C)/10381/2025 WP(C)/7993/2025	SUFIA SULTANA VS CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
184	D-WP(C)/10576/2025 WP(C)/7994/2025	RAMA CHANDRA NAYAK VS TAHASILDAR CUTTACK SADAR	NIROD KUMAR SAHU VS	// 0 //
185	D-WP(C)/8893/2025 WP(C)/7995/2025	GOURI MOHANTY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
186	D-WP(C)/10383/2025 WP(C)/7996/2025	SUFIA SULTANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
187	D-WP(C)/10733/2025 WP(C)/7997/2025	DEBAHUTI PATNAIK VS H.D.F.C. BANK LTD.,BBSR	SUBHASISH DAS VS	// 0 //
188	D-WP(C)/10805/2025 WP(C)/7998/2025	PUSPALATA MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
189	D-WP(C)/10386/2025 WP(C)/7999/2025	SUFIA SULTANA VS CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
190	D-WP(C)/10944/2025 WP(C)/8000/2025	MAHENDRA KUMAR BISWAL VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //
191	D-WP(C)/10789/2025 WP(C)/8001/2025	AKHAYA KUMAR PATTNAIK VS THE DISTRICT LEGAL SERVICES AUTHORITY, ANGUL	ARIJEET MISHRA VS	// 0 //
192	D-WP(C)/10950/2025 WP(C)/8002/2025	GOPABANDHU MAHANANDA VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //
193	D-WP(C)/10519/2025	SARMISTA SENAPATY	DESHA RANJAN RATH	//

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	WP(C)/8003/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/10611/2025 WP(C)/8004/2025	LATIKA PATEL VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	// 0 //
195	D-WP(C)/11012/2025 WP(C)/8005/2025	ANJALI PRAVA NAYAK VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// 0 //
196	D-WP(C)/10463/2025 WP(C)/8006/2025	SUFIA SULTANA VS CHAIRMAN, STATE TRANSPORT AUTHORITY	BRAJA MOHAN SARANGI VS	// 0 //
197	D-WP(C)/10807/2025 WP(C)/8007/2025	GHANASHYAM BAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
198	D-WP(C)/10402/2025 WP(C)/8008/2025	SUFIA SULTANA VS CHAIRMAN S.T.A., CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
199	D-WP(C)/10849/2025 WP(C)/8009/2025	GANESH KUMAR KAR VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
200	D-WP(C)/10117/2025 WP(C)/8010/2025	ASIS RANJAN RAY VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
201	D-WP(C)/10768/2025 WP(C)/8011/2025	SHANTILATA SAHU VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
202	D-WP(C)/9744/2025 WP(C)/8012/2025	CHARAN BAGHA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
203	D-WP(C)/10612/2025 WP(C)/8013/2025	KHAGESWAR JENA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
204	D-WP(C)/10790/2025 WP(C)/8014/2025	BISWAJYOTI SWAIN VS	PRADEEP KUMAR KHUNTIA VS	// 0

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205	D-WP(C)/9747/2025 WP(C)/8015/2025	STATE OF ODISHA SUKANTI BAL VS	SUBAS CHANDRA DAS VS	// // 0
206	D-WP(C)/10791/2025 WP(C)/8016/2025	STATE OF ODISHA KISHORI RAY VS	KAPILA CHARAN NAYAK VS	// // 0
207	D-WP(C)/9473/2025 WP(C)/8017/2025	STATE OF ODISHA ANANDA KUMAR NAIK VS	DILIP KUMAR SAHU VS	// // 0
208	D-WP(C)/9151/2025 WP(C)/8018/2025	STATE OF ODISHA SUDARSAN PANDA VS	AJAY KUMAR TRIPATHY VS	// // 0
209	D-WP(C)/10794/2025 WP(C)/8019/2025	STATE OF ORISSA SUMANTA KUMAR MOHANTA VS	DIGAMBAR SETHI VS	// // 0
210	D-WP(C)/10785/2025 WP(C)/8020/2025	THE COLLECTOR AND DISTRICT MAGISTRATE CUM ARBITRATOR OF LAND ACQUISITION, KEONJHAR AMRITA SUBHALAXMI MOHANTY VS	MANOJA KUMAR KHUNTIA VS	// // 0
211	D-WP(C)/10804/2025 WP(C)/8021/2025	STATE OF ODISHA SUNAKAR BAI VS	KUNAL KUMAR SWAIN VS	// // 0
212	D-WP(C)/10628/2025 WP(C)/8022/2025	STATE OF ODISHA RATNAKAR BEHERA VS	LAMBODAR PRADHAN VS	// // 0
213	D-WP(C)/10834/2025 WP(C)/8023/2025	STATE OF ODISHA DINABANDHU KAR VS	BADRINARAYAN PANDA VS	// // 0
214	D-WP(C)/10900/2025 WP(C)/8024/2025	STATE OF ODISHA DHRUBA CHARAN TARAI VS	ABINASH ROURTRAY VS	// // 0
215	D-WP(C)/10629/2025 WP(C)/8025/2025	SPECIAL LAND ACQUISITION OFFICER, JAGATSINGHPUR KRUSHNA CHANDRA SAMAL VS	RASHMI KANTA ACHARYA VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/10925/2025 WP(C)/8026/2025	NARESH KUMAR PRADHAN VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
217	D-WP(C)/7734/2025 WP(C)/8027/2025	MEENA DAS VS STATE OF ODISHA	PRASANNA KUMAR NANDA VS	// 0 //
218	D-WP(C)/10226/2025 WP(C)/8028/2025	PRANABANDHU SETHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
219	D-WP(C)/11051/2025 WP(C)/8029/2025	BISHNU CHARAN BEHURA VS REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA	BAIDHAR SAHOO VS	// 0 //
220	D-WP(C)/10835/2025 WP(C)/8030/2025	CHANDRA SEKHAR MOHANTY VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
221	D-WP(C)/11044/2025 WP(C)/8031/2025	SREEKANTA DASH VS REGISTRAR CO-OPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS	// 0 //
222	D-WP(C)/10701/2025 WP(C)/8032/2025	NARAYAN SAHOO VS CHIEF ADMINISTRATOR OF SRI JAGANNATH MAHAPRABHU MARFAT MANDIRA	TRILOCHAN PANIGRAHI VS PARICHALANA COMMITTEE, PURI	// 0 //
223	D-WP(C)/10851/2025 WP(C)/8033/2025	NIRJHARINI RATH VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
224	D-WP(C)/8041/2025 WP(C)/8034/2025	MANAGER IN CHARGE T.P.HUB, ORIENTAL INSURANCE COMPANY LTD, SAMBALPUR VS GANESH MEHER	ADAM ALI KHAN VS	// 0 //
225	D-WP(C)/10655/2025 WP(C)/8035/2025	ACTION RESEARCH FOR HEALTH AND SOCIO ECONOMIC DEVELOPMENT VS CENTRAL BOARD OF DIRECT TAXES	CHITRASEN PARIDA VS	// 0 //
226	D-WP(C)/9603/2025 WP(C)/8036/2025	GOURAHARI MOHALLIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
227	D-WP(C)/10717/2025	KANHU CHARAN PATI	SIDHARTH PRASAD DAS	//

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	WP(C)/8037/2025	VS UNION OF INDIA	VS	0 //
228	D-WP(C)/10336/2025 WP(C)/8038/2025	S.MADHABA RAO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
229	D-WP(C)/10728/2025 WP(C)/8039/2025	ALMA BARUA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
230	D-WP(C)/10924/2025 WP(C)/8040/2025	SUVASINI PARIDA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
231	D-WP(C)/10797/2025 WP(C)/8041/2025	KESHAB MAJHI VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
232	D-WP(C)/10726/2025 WP(C)/8042/2025	SACHIDANANDA DHAL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
233	D-WP(C)/11208/2025 WP(C)/8043/2025	M/S. ANAND HYPER MARKET, SAMBALPUR VS THE COMMISSIONER, CT AND GST, CUTTACK	ABHAYA KUMAR SHARMA VS	// 0 //
234	D-WP(C)/11259/2025 WP(C)/8044/2025	RATAN KUMAR SATRUSALYA VS THE COMMISSIONER CGST CX AND CUSTOMS , ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
235	D-WP(C)/10936/2025 WP(C)/8045/2025	UCHHABA NAGA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
236	D-WP(C)/11267/2025 WP(C)/8046/2025	SANTOSH KUMAR PATNAIK VS THE COMMISSIONER, CT AND GST, CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
237	D-WP(C)/8655/2025 WP(C)/8047/2025	MD.YUSUF KHAN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
238	D-WP(C)/10952/2025 WP(C)/8048/2025	SUBAS CHANDRA SAMAL VS	SIBA PRASAD SWAIN VS	// 0

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239	D-WP(C)/8841/2025 WP(C)/8049/2025	STATE OF ODISHA TRIBENI SUNANI VS STATE OF ODISHA	DHANANJAYA MUND VS	// // 0 //
240	D-WP(C)/10235/2025 WP(C)/8050/2025	PRAMOD KUMAR CHOUDHURY VS GOVERNMENT OF INDIA, MINISTRY OF FINANCE, REVENUE DEPTT.,NEWDELHI	PRABODHA CHANDRA NAYAK VS	// 0 //
241	D-WP(C)/11236/2025 WP(C)/8051/2025	SATYANANDA MOHANTY VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //
242	D-WP(C)/10471/2025 WP(C)/8052/2025	DEBENDRA NATH DUTTA VS COMMISSIONER OF STATE TAX, COMMISSIONER OF CT AND GST	JAGAMOHAN PATTANAIAK VS	// 0 //
243	D-WP(C)/10808/2025 WP(C)/8053/2025	SMRUTIRANJAN BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
244	D-WP(C)/11057/2025 WP(C)/8054/2025	SIBARAM PANDA VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// 0 //
245	D-WP(C)/11283/2025 WP(C)/8055/2025	DR. SMRUTI SNIGDHA SAHOO VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
246	D-WP(C)/11291/2025 WP(C)/8056/2025	ANIMA PAHANTASINGH VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
247	D-WP(C)/10939/2025 WP(C)/8057/2025	NANDALAL DASH VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
248	D-WP(C)/10810/2025 WP(C)/8058/2025	SANJEEB MEGHA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
249	D-WP(C)/11185/2025 WP(C)/8059/2025	RAJA KISHORE PAL VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //

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250	D-WP(C)/11166/2025 WP(C)/8060/2025	M/S MAA BHAGABATI RICE INDUSTRIES PVT. LTD., JAJPUR VS CHIEF GENERAL MANAGER, STATE BANK OF INDIA, ZONAL HEAD OFFICE, BBSR	TUNA SAHU VS	// 0 //
251	D-WP(C)/11156/2025 WP(C)/8061/2025	LAXMINARAYAN MOHAPATRA VS CHIEF MANAGER, ASSET MANAGEMENT BRANCH, UCO BANK, BBSR	TUNA SAHU VS	// 0 //
252	D-WP(C)/11136/2025 WP(C)/8062/2025	BASANTA KUMAR DEHURY VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
253	D-WP(C)/10988/2025 WP(C)/8063/2025	SUJIT KUMAR MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
254	D-WP(C)/11050/2025 WP(C)/8064/2025	PARBATI MOHANTY VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
255	D-WP(C)/11004/2025 WP(C)/8065/2025	M/S TIMES STEEL AND POWER PVT LTD.,sundargarh VS THE CHIEF COMMISSIONER GST AND CENTRAL EXCISE, B.B.S.R. COMMISSIONERATE,BBSR	BHABANI PRASAD MOHANTY VS	// 0 //
256	D-WP(C)/11024/2025 WP(C)/8066/2025	B.SUJATA SUBUDHI VS B.D.A.BBSR	SIDDHANT MOHANTY VS	// 0 //
257	D-WP(C)/11032/2025 WP(C)/8067/2025	PURNIMA NAYAK VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	// 0 //
258	D-WP(C)/10997/2025 WP(C)/8068/2025	RAMESH CHANDRA GUIN VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
259	D-WP(C)/11095/2025 WP(C)/8069/2025	ANIL KUMAR MALLICK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
260	D-WP(C)/9096/2025 WP(C)/8070/2025	JYOTIRMAY ACHARYA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
261	D-WP(C)/7778/2025	DR. BIRANCHI SAHU	SISIR KUMAR PUROHIT	//

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	WP(C)/8071/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/11014/2025 WP(C)/8072/2025	PADMA CHARAN PANDA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
263	D-WP(C)/10802/2025 WP(C)/8073/2025	RABINDRA PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
264	D-WP(C)/11017/2025 WP(C)/8074/2025	BISWAMBHAR PRADHAN VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
265	D-WP(C)/11135/2025 WP(C)/8075/2025	BALARAM MOHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
266	D-WP(C)/11278/2025 WP(C)/8076/2025	SADASHIV MOHAPATRA VS SUNDARGARH MUNICIPALITY	BISWAJIT MOHAPATRA VS	// 0 //
267	D-WP(C)/9765/2025 WP(C)/8077/2025	KALANDI NAIK VS CHAIRMAN ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, BBSR	RABINDRA NATH PANDA VS	// 0 //
268	D-WP(C)/8388/2025 WP(C)/8078/2025	PRAMOD PANDA VS UNION OF INDIA	NIRMAL RANJAN ROUTRAY VS	// 0 //
269	D-WP(C)/11049/2025 WP(C)/8079/2025	DILILP KUMAR BARIK VS R.T.O.MAYURBHANJ	BRAJA MOHAN SARANGI VS	// 0 //
270	D-WP(C)/10934/2025 WP(C)/8080/2025	PRADEEP KUMAR JENA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
271	D-WP(C)/10931/2025 WP(C)/8081/2025	CH.GOURIPRABHA PATNAIK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
272	D-WP(C)/11072/2025 WP(C)/8082/2025	CHANDRAKANTI SAHOO VS	ARUPANANDA GOSWAMY VS	// 0

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273	D-WP(C)/10948/2025 WP(C)/8083/2025	STATE OF ODISHA NITYANANDA MOHANTY VS	SASWATI MOHAPATRA VS	// // 0
274	D-WP(C)/10881/2025 WP(C)/8084/2025	STATE OF ODISHA M/S MAHAVIR FERRO ALLOYS PVT. LTD., ROURKELA VS	TANMAY MISHRA VS	// // 0
275	D-WP(C)/11073/2025 WP(C)/8085/2025	STATE OF ODISHA BAURI NAYAK VS	ARUPANANDA GOSWAMY VS	// // 0
276	D-WP(C)/10181/2025 WP(C)/8086/2025	STATE OF ODISHA SITA MOHANTA VS	RANJIT SAMAL VS	// // 0
277	D-WP(C)/10932/2025 WP(C)/8087/2025	STATE OF ODISHA PRAMOD KUMAR PADHAN VS	TANMAY MISHRA VS	// // 0
278	D-WP(C)/11256/2025 WP(C)/8088/2025	STATE OF ODISHA CHITTARANJAN JEE VS	PRABHAT KUMAR BISWAL VS	// // 0
279	D-WP(C)/11048/2025 WP(C)/8089/2025	STATE OF ODISHA NAYANA MOHANTY VS	DIPTIRANJAN MOHAPATRA VS	// // 0
280	D-WP(C)/11132/2025 WP(C)/8090/2025	STATE OF ODISHA NARENDRA MAHARANA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
281	D-WP(C)/11277/2025 WP(C)/8091/2025	STATE OF ODISHA DR. SIDHARTHA KAR VS	KRISHNA CHANDRA SAHU VS	// // 0
282	D-WP(C)/10220/2025 WP(C)/8092/2025	STATE OF ODISHA BANABIHARI PATANAIAK VS	AMIYA KUMAR MOHANTY VS	// // 0
283	D-WP(C)/11137/2025 WP(C)/8093/2025	STATE OF ODISHA URMILA NANDA VS	SUBASH CHANDRA RATH VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/11035/2025 WP(C)/8094/2025	DALIRANI SAHU VS THE STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //
285	D-WP(C)/10912/2025 WP(C)/8095/2025	BIDU BAG VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
286	D-WP(C)/10469/2025 WP(C)/8096/2025	DEBENDRA NATH DUTTA VS COMMISSIONER OF STATE TAX, COMMISSIONER OF CT AND GST,CUTTACK	JAGAMOHAN PATTANAIAK VS	// 0 //
287	D-WP(C)/11019/2025 WP(C)/8097/2025	BIPIN BIHARI SAMANTARAY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
288	D-WP(C)/11063/2025 WP(C)/8098/2025	ANJANA PADHAN VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
289	D-WP(C)/11196/2025 WP(C)/8099/2025	MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
290	D-WP(C)/10274/2025 WP(C)/8100/2025	HADIA SABAR VS STATE OF ORISSA	MANAS RANJAN BADAJENA VS	// 0 //
291	D-WP(C)/11334/2025 WP(C)/8101/2025	KALPATARU NAYAK VS THE CHIEF EXECUTIVE OFFICER TPCODL	AKSHAYA KUMAR JENA VS	// 0 //
292	D-WP(C)/11367/2025 WP(C)/8102/2025	KRUTIBAS NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
293	D-WP(C)/6791/2025 WP(C)/8103/2025	BIRENDRA MOHAPATRA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
294	D-WP(C)/11068/2025 WP(C)/8104/2025	BILASA NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
295	D-WP(C)/7337/2025	CHURAN SINGH MAJHI	SUDEEP KUMAR SARANGI	//

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	WP(C)/8105/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/11232/2025 WP(C)/8106/2025	RANJAN KUMAR ROUTH VS ORISSA STATE ELECTION COMMISSIO, BBSR	DEEPALI MAHAPATRA VS	// 0 //
297	D-WP(C)/11069/2025 WP(C)/8107/2025	MAMATA @ MAMI BHOI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
298	D-WP(C)/10929/2025 WP(C)/8108/2025	THE COUNCIL OF HIGHER SECONADARY EDUCATION, BBSR VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
299	D-WP(C)/11033/2025 WP(C)/8109/2025	RAMESH CHANDRA GUIN VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
300	D-WP(C)/11070/2025 WP(C)/8110/2025	MANAGOBINDA PARIDA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
301	D-WP(C)/11060/2025 WP(C)/8111/2025	BASANTI PRADHAN VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //
302	D-WP(C)/8797/2025 WP(C)/8112/2025	SK.ABDUL ZABBAR VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// 0 //
303	D-WP(C)/9092/2025 WP(C)/8113/2025	NARAYANA PADHY VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
304	D-WP(C)/11028/2025 WP(C)/8114/2025	RAMAKANTA BISWAL VS TAHASILDAR, RAJNAGAR	SUKANTA KUMAR NAYAK VS	// 0 //
305	D-WP(C)/11105/2025 WP(C)/8115/2025	SANKARSAN PANDA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
306	D-WP(C)/10709/2025 WP(C)/8116/2025	PANDA INFRAPROJECT (INDIA) PVT. LTD., BBSR VS	ABINASH BARIK VS	// 0

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307	D-WP(C)/11023/2025 WP(C)/8117/2025	STATE OF ODISHA SUJIT KUMAR SWAIN VS	AJAYA KUMAR MOHARANA VS	// // 0
308	D-WP(C)/10981/2025 WP(C)/8118/2025	STATE OF ODISHA SUSHAMA KUJUR VS	RAKESH KUMAR ROUTRAY VS	// // 0
309	D-WP(C)/9261/2025 WP(C)/8119/2025	STATE OF ODISHA RAMA CHANDRA PANDA VS	SISIR KUMAR PUROHIT VS	// // 0
310	D-WP(C)/11067/2025 WP(C)/8120/2025	STATE OF ODISHA PARBATI JENA VS	ARUPANANDA GOSWAMY VS	// // 0
311	D-WP(C)/10854/2025 WP(C)/8121/2025	STATE OF ODISHA SUDAM CHARAN SETHI VS	DIPTI RANJAN BHOKTA VS	// // 0
312	D-WP(C)/11000/2025 WP(C)/8122/2025	STATE OF ODISHA SABITA BALA PATNAIK VS	LAXMIKANTA MOHANTY VS	// // 0
313	D-WP(C)/11146/2025 WP(C)/8123/2025	STATE OF ODISHA SAROJ KUMAR MISHRA VS	SANGRAM JENA VS	// // 0
314	D-WP(C)/11074/2025 WP(C)/8124/2025	STATE OF ODISHA URMILA JENA VS	ARUPANANDA GOSWAMY VS	// // 0
315	D-WP(C)/9380/2025 WP(C)/8125/2025	STATE OF ODISHA SANJAY KUMAR HABADA VS	C. ANANDA RAO VS	// // 0
316	D-WP(C)/11025/2025 WP(C)/8126/2025	STATE OF ODISHA MINARBHA DEHURI VS	SHASHI BHUSAN JENA VS	// // 0
317	D-WP(C)/10833/2025 WP(C)/8127/2025	STATE OF ODISHA JADUNATH JENA VS	BADRINARAYAN PANDA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/5408/2025 WP(C)/8128/2025	BIRANCHI MALLICK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// () //
319	D-WP(C)/11075/2025 WP(C)/8129/2025	PAHALA @ PRAHALLADA BEHERA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// () //
320	D-WP(C)/11128/2025 WP(C)/8130/2025	MAKAR KETAN SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// () //
321	D-WP(C)/10242/2025 WP(C)/8131/2025	SAHA NAZURUL RAHEMAN VS ODISHA INFORMATION COMMISSION, BBSR	MD. GOLAM MADANI VS	// () //
322	D-WP(C)/9384/2025 WP(C)/8132/2025	SUMANTA KUMAR DAS VS STATE OF ODISHA	C. ANANDA RAO VS	// () //
323	D-WP(C)/11077/2025 WP(C)/8133/2025	JAGANNATH NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// () //
324	D-WP(C)/10977/2025 WP(C)/8134/2025	SUSHANTA KUMAR MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// () //
325	D-ABLAPL/8067/2025 ABLAPL/3024/2025	SUDHAMAYA SAHU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PADAMPUR /69 /2025 () //
326	D-ABLAPL/7844/2025 ABLAPL/3025/2025	GEETANJALI MANGARAJ VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /65 /2025 () //
327	D-ABLAPL/8077/2025 ABLAPL/3026/2025	LALU MUNDA VS STATE OF ODISHA	ARIJEET MISHRA VS	JODA /50 /2025 () //
328	D-ABLAPL/8081/2025 ABLAPL/3027/2025	PURNA CHANDRA ROUT VS STATE OF ODISHA	ANIRUDHA DAS VS	MOTANGA /110 /2025 () //
329	D-ABLAPL/8072/2025	SHANTI BEHERA @ SHANTILATA BEHERA	BIBHUTI BHUSAN PATTNAYAK	BALUGAON P.S. /66 /2025

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	ABLAPL/3028/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/8106/2025 ABLAPL/3029/2025	JABAJ KHAN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SAHADEV KHUNTA /73 /2025 () //
331	D-ABLAPL/8107/2025 ABLAPL/3030/2025	SHANTILATA DEI @ BHOI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /48 /2025 () //
332	D-ABLAPL/8109/2025 ABLAPL/3031/2025	BINAYAK SAHU @ BINAY SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JATNI P.S. /282 /2024 () //
333	D-ABLAPL/8110/2025 ABLAPL/3032/2025	RAKESH MALLICK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	GOP /65 /2025 () //
334	D-ABLAPL/8118/2025 ABLAPL/3033/2025	MANAGOBINDA DAS VS STATE OF ODISHA	UMA CHARAN MISHRA VS	DHAMNAGAR /67 /2025 () //
335	D-ABLAPL/8125/2025 ABLAPL/3034/2025	AJIT KUMAR BEHERA VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	JAGANNATHA PRASAD /466 /2024 () //
336	D-ABLAPL/7944/2025 ABLAPL/3035/2025	JUMA KHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /128 /2025 () //
337	D-ABLAPL/7945/2025 ABLAPL/3036/2025	SANATAN DALAI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /130 /2025 () //
338	D-ABLAPL/8133/2025 ABLAPL/3037/2025	SUSHMITA PRADHAN @ SUSMITA PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHAMPUA /49 /2025 () //
339	D-ABLAPL/7972/2025 ABLAPL/3038/2025	ANTARYAMI PRUSTY VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BALIANTA P.S. /637 /2024 () //
340	D-ABLAPL/8135/2025 ABLAPL/3039/2025	FAKIRA @ SUVAKANTA ROUT VS	DEEPAK KU SAHOO VS	AUL /97 /2025 ()

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341	D-ABLAPL/7599/2025 ABLAPL/3040/2025	STATE OF ODISHA PRABHUDAYAL SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// LALBAG /224 /2023 ()
342	D-ABLAPL/7703/2025 ABLAPL/3041/2025	PABANA DALAI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /23 /2025 ()
343	D-ABLAPL/7705/2025 ABLAPL/3042/2025	JAYANTA KUMAR NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// NIMAPADA /53 /2025 ()
344	D-ABLAPL/7959/2025 ABLAPL/3043/2025	BIKI @ BIKRAM MALIK VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// KHANTAPADA /268 /2024 ()
345	D-ABLAPL/7975/2025 ABLAPL/3044/2025	SANJU SINGH BHADRA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// BHADRAK RURAL /615 /2020 ()
346	D-ABLAPL/8055/2025 ABLAPL/3045/2025	ABDUL NAWAB @ GHUNU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	// BADMAL /87 /2025 ()
347	D-ABLAPL/8251/2025 ABLAPL/3046/2025	SK. ABUL HOSEN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// BALIAPAL /47 /2025 ()
348	D-ABLAPL/7636/2025 ABLAPL/3047/2025	SAGAR BARIK VS STATE OF ODISHA	SUJIT SATAPATHY VS	// TIRTOL /84 /2025 ()
349	D-ABLAPL/8057/2025 ABLAPL/3048/2025	MALAYA SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// //0 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY
350	D-ABLAPL/8252/2025 ABLAPL/3049/2025	BULU @ JAYKRUSHNA SAHU VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	2(A)CC/0000049/2025 Bamapada (Industrial Area) /66 /2025 ()
351	D-ABLAPL/8250/2025 ABLAPL/3050/2025	RITEESH KABI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// BASTA /47 /2023 ()

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352	D-ABLAPL/8061/2025 ABLAPL/3051/2025	SUSANTA MOHANTY VS STATE OF ODISHA	RAMAKANTA PANDA VS	TALASARI MARINE /12 /2025 () //
353	D-ABLAPL/8254/2025 ABLAPL/3052/2025	GHAGA JAISWAL @ RANJIT JAISWAL VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	LAHUNIPADA /49 /2025 () //
354	D-ABLAPL/8068/2025 ABLAPL/3053/2025	BRUNDABAN BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BANARAPAL /106 /2025 () //
355	D-ABLAPL/8071/2025 ABLAPL/3054/2025	MAHAMMAD MUMTAZ AHMAD VS STATE OF ODISHA	ARIJEET MISHRA VS	JODA /50 /2025 () //
356	D-ABLAPL/8074/2025 ABLAPL/3055/2025	MANOJ JENA @ MANOJ KUMAR JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	TOMKA /48 /2025 () //
357	D-ABLAPL/8075/2025 ABLAPL/3056/2025	SAMARESH DEY VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH SADAR /33 /2025 () //
358	D-ABLAPL/8076/2025 ABLAPL/3057/2025	ASIS @ ASISH PRADHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	BAUNISUNI /40 /2025 () //
359	D-ABLAPL/7525/2025 ABLAPL/3058/2025	ANIL @ RAMAKANTA NAIK VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RASOL /18 /2025 () //
360	D-ABLAPL/7771/2025 ABLAPL/3059/2025	PARTHA SARATHI PARIDA @ PRADHAN VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	GURUDIJHATIA /44 /2025 () //
361	D-ABLAPL/8169/2025 ABLAPL/3060/2025	ARTATRANA BEHERA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	MANIABANDHA /30 /2025 () //
362	D-ABLAPL/5045/2025 ABLAPL/3061/2025	KHAGESWAR MEHER VS STATE OF ODISHA	AJIT KUMAR PANIGRAHI VS	SUBALAYA /238 /2024 () //
363	D-ABLAPL/5307/2025	SANJAY KUMAR PATRA	BISWARANJAN DALAI	BANKI /73 /2019

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	ABLAPL/3062/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/8334/2025 ABLAPL/3063/2025	DR. TARUN KATIYA VS STATE OF ODISHA	RABI NARAYAN ROUT VS	BOLANGIR SADAR /81 /2025 () //
365	D-ABLAPL/5331/2025 ABLAPL/3064/2025	SARBESWAR BARIK VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	/ /0 () //
366	D-ABLAPL/8050/2025 ABLAPL/3065/2025	URMILA NAYAK VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	MANGALA BAG /329 /2024 () //
367	D-ABLAPL/6460/2025 ABLAPL/3066/2025	PRAFULLA BARIK VS STATE OF ODISHA	AMIYA KUMAR BEURA VS	SAHID NAGAR P.S. /62 /2025 () //
368	D-ABLAPL/8286/2025 ABLAPL/3067/2025	SOMESH PANDA VS STATE OF ODISHA	KULDEEP MOHANTY VS	SAHADEV KHUNTA /131 /2023 () //
369	D-ABLAPL/8147/2025 ABLAPL/3068/2025	CHINTAMANI PATRA VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	SOSO /49 /2025 () //
370	D-ABLAPL/8288/2025 ABLAPL/3069/2025	JASOBANTA PUTEL @ JASHOBANTA PUTEL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SINDHIKELA PS /45 /2025 () //
371	D-ABLAPL/6592/2025 ABLAPL/3070/2025	PULIN SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /152 /2022 () //
372	D-ABLAPL/8289/2025 ABLAPL/3071/2025	GAYATRI JENA VS STATE OF ODISHA	BIDYADHAR MANSING VS	CHOUDWAR /153 /2025 () //
373	D-ABLAPL/7726/2025 ABLAPL/3072/2025	ABHIMANYU NAYAK VS STATE OF ODISHA	MANORANJAN MUDULI VS	COLLIERY /126 /2025 () //
374	D-ABLAPL/7992/2025 ABLAPL/3073/2025	RAJA KISHORE SAHOO VS	CHIRANJIB ROUT VS	KANIHA /96 /2025 ()

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375	D-ABLAPL/7458/2025 ABLAPL/3074/2025	STATE OF ODISHA HIMANSU SEKHAR ALTIA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// BHANJANAGAR /713 /2024 () //
376	D-ABLAPL/8024/2025 ABLAPL/3075/2025	BIBEKANANDA DAS VS STATE OF ODISHA	RABINARAYAN NAYAK VS	BAGDIA /46 /2025 () //
377	D-ABLAPL/8219/2025 ABLAPL/3076/2025	MD. KHUDA BOX @ PATTA @ MAHAMAD KHUDA BUX VS STATE OF ODISHA	BIKRAM RATH VS	KHUNTUNI /161 /2024 () //
378	D-ABLAPL/8241/2025 ABLAPL/3077/2025	DIPTIRANJAN NAYAK VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	NANDIPADA /67 /2025 () //
379	D-ABLAPL/8246/2025 ABLAPL/3078/2025	RAMA CHANDRA DASH VS STATE OF ODISHA	ASHOK DAS VS	BADABAZAR /126 /2019 () //
380	D-ABLAPL/8245/2025 ABLAPL/3079/2025	SUJIT KUMAR NAYAK VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	NANDIPADA /68 /2025 () //
381	D-ABLAPL/8132/2025 ABLAPL/3080/2025	AMAR KUMAR PARIDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /132 /2025 () //
382	D-ABLAPL/8170/2025 ABLAPL/3081/2025	MANAS KUMAR DANDAPAT @ MANAS DANDPAT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BYREE /179 /2024 () //
383	D-ABLAPL/8144/2025 ABLAPL/3082/2025	SUDHANSU SEKHAR SAHOO VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /65 /2025 () //
384	D-ABLAPL/8176/2025 ABLAPL/3083/2025	SATYAJIT RAJ @ SATYARAJ RAJ VS STATE OF ODISHA	MIHIR KANTA RATH VS	DHENKANAL SADAR /205 /2025 () //
385	D-ABLAPL/7573/2025 ABLAPL/3084/2025	PRATIMA NAYAK VS STATE OF ODISHA	MOHENDRA DALAI VS	PHULBANI TOWN /115 /2023 () //

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386	D-ABLAPL/8151/2025 ABLAPL/3085/2025	MANAS @ SURESH CHANDRA PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /72 /2025 () //
387	D-ABLAPL/8210/2025 ABLAPL/3086/2025	SATYABRATA SWAIN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	TALCHER TOWN /157 /2025 () //
388	D-ABLAPL/8156/2025 ABLAPL/3087/2025	BASANTI SAHOO VS STATE OF ODISHA	KULDEEP MOHANTY VS	NUAGAON /50 /2025 () //
389	D-ABLAPL/8212/2025 ABLAPL/3088/2025	SHAIK RIJUWAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /53 /2025 () //
390	D-ABLAPL/8161/2025 ABLAPL/3089/2025	SHAILESH KUMAR SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /55 /2025 () //
391	D-ABLAPL/8217/2025 ABLAPL/3090/2025	BISWA RANJAN HATI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /48 /2025 () //
392	D-ABLAPL/8247/2025 ABLAPL/3091/2025	SATYAJEET SWAIN VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	NANDIPADA /64 /2025 () //
393	D-ABLAPL/8298/2025 ABLAPL/3092/2025	SAJAN BARIK VS STATE OF ODISHA	S.S.RAY (2) VS	BARBIL /58 /2025 () //
394	D-ABLAPL/7172/2025 ABLAPL/3093/2025	JAYDEV BHAISAL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH SADAR /51 /2025 () //
395	D-ABLAPL/8191/2025 ABLAPL/3094/2025	SK. AJIMUDDIN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHADRAK RURAL /115 /2025 () //
396	D-ABLAPL/7872/2025 ABLAPL/3095/2025	HEDAYAT ALLI KHAN VS STATE OF ODISHA	BHARAT JALLI VS	SATYABADI /59 /2025 () //
397	D-ABLAPL/8193/2025	GUPTESWAR HARIJAN	SURYAKANTA DWIBEDI	NABARANGAPUR TOWN /398 /2023

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	ABLAPL/3096/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/8178/2025 ABLAPL/3097/2025	ASHOK KUMAR NAYAK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	/ /0 () //
399	D-ABLAPL/8179/2025 ABLAPL/3098/2025	PHAKUR ALLI KHAN @ FAK ALLI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /68 /2025 () //
400	D-ABLAPL/8189/2025 ABLAPL/3099/2025	ABHISHEK MOHANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BETNOTI /279 /2024 () //
401	D-ABLAPL/8196/2025 ABLAPL/3100/2025	S K GULAM @ SK. GULAM @ RINKU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /68 /2025 () //